## File No. Policy-17/150/2022-CL-V-MCA भारत सरकार /Government of India कॉर्पोरेट कार्य मंत्रालय /Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi 110001 Dated:07.02.2023

To,

The DGCoA,
All Regional Directors,
All Registrar of Companies,
All Stakeholders.

Subject: - Extension of Time for filing of 45 company e-Forms and PAS-03 in MCA 21 Version 3.0 without additional fee -reg.

Sir/Madam,

Due to change in way of filing in Version-3, including fresh process of registration of users on MCA-21 and process of stabilization of 45 forms launched with effect from 23.01.2023, and after considering various representations, in continuation of General Circular 1/2023 dated 09.01.2023, it has been decided to allow <u>further</u> additional time of 15 days for filing of these forms, without additional fees, to the stakeholders.

- 2. Further, Form PAS-03 which was closed for filing in Version-2 on 20.01.2023 and launched in Version-3 on 23.01.2023, and whose due dates for filing fall between 20.01.2023 and 06.02.2023, can also be filed without payment of additional fees for a period of 15 days.
- 3. This issues with the approval of the Competent Authority.

Encl.: As above.

Yours faithfully,

(KMS Narayanan) Deputy Director

Tel.: 011-2338-7263

Copy to:1. e-Governance Section and Web Content officer to place the Circular on MCA Website, 2. file No. Policy-02/01/2023-CL-V-MCA and 3 Guard File.